OUT TODAY

ITEM NO.18 COURT NO.6 SECTION XVII

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS. Respondent(s)

[MR. RANJIT KUMAR AND MR. SHADAN FARASAT LD. SENIOR COUNSEL AND MS. NUPUR KUMAR ARE AC]......[TO BE TAKEN UP AT 03:00 PM]

IA No. 211081/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 195644/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 299358/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 170440/2023 - CLARIFICATION/DIRECTION

IA No. 183682/2025 - CLARIFICATION/DIRECTION

IA No. 183684/2025 - EXEMPTION FROM FILING O.T.

IA No. 211082/2025 - EXEMPTION FROM FILING O.T.

IA No. 197005/2023 - INTERVENTION APPLICATION

IA No. 170463/2023 - INTERVENTION APPLICATION

IA No. 114869/2025 - INTERVENTION/IMPLEADMENT

IA No. 211080/2025 - INTERVENTION/IMPLEADMENT

IA No. 204025/2025 - INTERVENTION/IMPLEADMENT

IA No. 299357/2025 - INTERVENTION/IMPLEADMENT IA No. 183662/2025 - INTERVENTION/IMPLEADMENT

IA No. 204026/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 299359/2025 - STAY APPLICATION

Date: 03-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Ayush Sharma, AOR

For Respondent(s): Mr. Somiran Sharma, AOR

Mr. Aditya Singh, AOR

Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Aditya Sidhra, Adv.

Ms. Amrita Rai, Adv.

Mr. Ashish Kumar Sinha, Adv.

Mr. Aviral Kashyap, AOR

Mrs. Aishwarya Bhati, A.S.G. Mr. Mukesh Kumar Maroria, AOR

- Mr. Pranay Ranjan, Adv.
- Mr. Rajeev Ranjan, Adv.
- Mr. Bhuvan Kapoor, Adv.
- Mr. T S Sabarish, Adv.
- Mr. Ishaan Sharma, Adv.
- Mr. Sanjay Kr Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Rajan Kumar Chourasia, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Annam Venkatesh, Adv.
- Mr. R. R. Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. G. S. Makker(aor), Adv.
- Mr. Vinod Sharma, AOR
- Ms. Kamakshi S. Mehlwal, AOR
- Mr. Govind Bali, Adv.
- Ms. Pallavi Parmar, Adv.
- Mr. Sanveer Mehlwal, Adv.
- Ms. Aishwarya Bhati, A.S.G.
- Mr. G. S. Makker, Aor, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Rajeeva Ranjan Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. Sanjay Kumar Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Raj Bahadur Yadav, AOR
- Mr. Ritesh Agrawal, AOR
- Mrs. Rachana Joshi Issar, AOR
- Mr. Pratap Venugopal, Sr. Adv.
- Ms. Surekha Raman, Adv.
- Mr. Shreyash Kumar, Adv.
- Mr. Harshit Singh, Adv.
- Mr. Sidharth Nair, Adv.
- Mr. Yashwant Sanjenbam, Adv.
- M/S. K J John And Co, AOR
- Ms. Hetu Arora Sethi, AOR
- Ms. Shalu Sharma, AOR
- Ms. Farhat Jahan Rehmani, AOR
- Mr. K. Sita Rama Rao, Adv.
- Mr. Shree Pal Singh, AOR
- Mr. Lokesh Dutt Sharma, Adv.

- Ms. Amrita Kumari, AOR Mr. P. S. Sudheer, AOR
- Mr. Arjun Garg, AOR
- Mr. Shobhit Jain, Adv.
- Ms. Sagun Srivastava, Adv.
- Mr. Saaransh Shukla, Adv.
- Ms. Muskan Bensla, Adv.
- Mr. Ravi Kumar Tomar, AOR
- Mr. Jose Abraham, AOR
- Mr. D. Mahesh Babu, AOR
- Mr. Aditya Ranjan, AOR
- Mr. Beno Bencigar, Adv.
- Mr. Parijat Kishore, AOR
- Mr. Vikas Mehta, AOR
- Mr. Basa Mithun Shashank, Adv.
- Mr. Garvesh Kabra, AOR
- Mr. Avadh Bihari Kaushik, AOR
- Mr. Surjendu Sankar Das, AOR
- Mr. Vishwajeet Singh Shekhawat, Adv.
- Mr. Ronak Karanpuria, AOR
- Mr. D. K. Devesh, AOR
- Mr. C.R.Jaya Sukin, Adv.
- Ms. Divya Mishra, Adv.
- Ms. Yashika Anand, Adv.
- Mrs. Priya Rani, Adv.
- Mr. E.krishnaperumal, Adv.
- Mr. Roshan Chapagain, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. Rishi Matoliya, AOR
- Mr. Nikhil Kumar Singh, Adv.
- Mr. Kshitish Bikarmia, Adv.
- Mr. Raghuveer Pujari, Adv.
- Ms. Sumati Sharma, Adv.
- Ms. Pragati Neekhra, AOR
- Mr. Balaji Srinivasan, AOR
- Dr. Amardeep Gaur, Adv.
- Mr. S Krishnamoorthy, Adv.
- Mr. K Kumaravadivel, Adv.
- Mr. Naved Anwar, Adv.
- Mr. Vishvajeet Vijaykumar Shinde, Adv.
- Mr. Gurrick Jassar, Adv.

M/s V. Maheshwari & Co., AOR

- Mr. Naijal Kumar P, AOR
- Ms. Veera Kaul Singh, AOR
- Ms. Christi Jain, AOR
- Mr. Abhinav Bajaj, Adv.
- Mr. Vikas Singh Jangra, AOR
- Mr. Saksham Ojha, Adv.
- Mr. Swetank Shantanu, AOR
- Mr. Pratap Shanker, Adv.
- Ms. Shilpi Shrivastava, Adv.
- Mr. Ankit Kumar, Adv.
- Ms. Anne Mathew, AOR
- Mr. Jayant Mohan, AOR
- Mr. Vivek Jain, AOR
- Ms. Pallavi Pratap, AOR
- Mr. B Ragunath, Adv.
- Mr. Vijay Kumar, AOR
- Ms. Nimisha Thomas, Adv.
- Mr. N.k. Mishra, Adv.
- Mr. Ashwani Garg, Adv.
- Mr. Jagdeep Sharma, Adv.
- Mrs. Aishwarya Bhati, A.S.G.
- Mr. Mukesh Kumar Maroria, AOR
- Mr. Pranay Ranjan, Adv.
- Mr. Rajeev Ranjan, Adv.
- Mr. Bhuvan Kapoor, Adv.
- Mr. T S Sabarish, Adv.
- Mr. Ishaan Sharma, Adv.
- Mr. Sanjay Kr Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Rajan Kumar Chourasia, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Annam Venkatesh, Adv.
- Mr. R. R. Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. G. S. Makker(aor), Adv.
- Mr. Abhay Pratap, Adv.
- Mr. Ajit Kumar Ekka, AOR
- Mr. Siddhant Sharma, AOR
- Mr. Prakash Kumar Singh, AOR
- Ms. Garima Bajaj, AOR
- Mr. Ajay Kumar Singh, AOR

Mr. Dr. Rajeev Sharma, AOR

Mr. S. Gowthaman, AOR

Mr. Anshuman Srivastava, AOR

Ms. Tatini Basu, AOR

Mr. C. Solomon, AOR

Mr. R. Raja Selvan, Adv.

Mr. Achintya Tiwari, Adv.

Mr. Amitabh Pandey, Adv.

Ms. Jyoti Verma, Adv.

Ms. Shivangi Chaturvedi, Adv.

Ms. Ameyavikrama Thanvi , AOR

Mr. Ashutosh Dubey, AOR

Ms. Rajshri A Dubey, Adv.

Mrs. Aruna Gupta, Adv.

Mr. Ramesh Alanki, Adv.

Mr. Sayed Ahmed Naqvi, Adv.

Mr. N Manga Shree, Adv.

Mr. G Kuleshwara Reddy, Adv.

Mr. Abhishek Chauhan, Adv.

Mr. Sumant Khan, Adv.

Mr. Rishabh Bhardwaj, Adv.

Mr. Praveen Kumar, Adv.

Mr. Rakesh Mishra, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Ashok Mathur, AOR

Mr. Nitin Mishra, AOR

Ms. Mitali Gupta, Adv.

M/S. Ksn & Co., AOR

Mr. V Balachandran, Adv.

Mr. Siddharth Naidu, Adv.

Mr. Saurabh Bharadwaj, Adv.

Mr. Kumar Mihir, AOR

Mr. T. Mahipal, AOR

Mr. Rishabh Singhle, Adv.

Mr. Dilraj Singh Bhinder, Adv.

Mr. Sujoy Chatterjee, AOR

Mr. Ashish Yadav, AOR

M/S. Vimalpani & Co., AOR

Mr. Vikash Singh, AOR

Mr. Zulfiqar Ali Khan, AOR

Mr. M.dhandapani, Adv.

Mr. Bilal Khan, Adv.

- Ms. Pratibha Jain, AOR
- Ms. Manju Jetley, AOR
- Mr. Upendra Pratap Singh, AOR
- Mr. Rameshwar Prasad Goyal, AOR
- Mr. Tungesh, AOR
- Mr. Kaushik Poddar, AOR
- Mr. Krishnamohan K., AOR
- Mrs. Prerna Jain Kala, Adv.
- Mrs. Parul Sachdeva, Adv.
- Mr. Ramandeep Singh, Adv.
- Ms. Tina Garg, AOR
- Mr. M. K. Ghosh, Adv.
- Mr. Rajive Bhalla, Sr. Adv.
- Mr. Shubham Bhalla, AOR
- Ms. Ragini Sharma, Adv.
- Mr. Alex Noel Dass, Adv.
- Ms. Neha Verma, Adv.
- Mr. Divyansh Misra, Adv.
- Mr. Shekhar G. Devasa, Sr. Adv.
- Mr. Rajendra D. Anbhule, AOR
- Mr. Amit Shahi, Adv.
- Mr. R. Bhardwaj, Adv.
- Mr. Raghavendra Pratap Singh, AOR
- Ms. Harbani Shinh, AOR
- Mr. Abhishek Singh, AOR
- Mr. Dhananjay Baijal, AOR
- Mr. Merusagar Samantaray, AOR
- Mr. Harikesh Singh, Adv.
- Mr. Raj Kumar Mishra, Adv.
- Mr. Chandan Kumar Pandey, Adv.
- Mr. Ram Bachan Choudhary, Adv.
- Mr. Pradeep Kumar Mishra, Adv.
- Ms. Palak Joshi, Adv.
- Ms. Monica Goel, Adv.
- Ms. Thithiksha Padmam, Adv.
- Ms. Twinkle Rathi, Adv.
- Ms. Swagoti Batchas, Adv.
- Mr. Hukum Deo Prasad, Adv.
- Mr. Venugopal Pillai J, Adv.
- Mr. Boya Kranthi Naidu, Adv.
- Mr. Satish Kumar, AOR

Mr. M. A. Chinnasamy, AOR

Mr. C Raghavendren, Adv.

Mrs. C Rubavathi, Adv.

Mr. Ch. Leela Sarveswar, Adv.

Mr. Saurabh Gupta, Adv.

Mr. P Raja Ram, Adv.

Mr. Amit Kumar, Adv.

Mr. Devansh Tyagi, Adv.

Mr. K Gopinath, Adv.

Mr. Yatin M. Jagtap, Adv.

Mr. Sunil Kumar Sharma, AOR

Mr. Srisatya Mohanty, AOR

Mr. Abhijit Pattanaik, Adv.

Ms. Sakshi Mittal, Adv.

Mr. Samir Malik, AOR

Mr. Shubhranshu Padhi, AOR

Ms. Shalini Kaul, AOR

Ms. Maulshree Pathak, AOR

Mr. Mohit Paul, AOR

Mr. Abhishek Puri, Adv.

Mr. P. N. Puri, AOR

Mrs. Reeta Dewan Puri, Adv.

Ms. Smriti Puri, Adv.

Mr. Ravinder Pratap Singh, Adv.

Ms. Bindu Das, Adv.

Mr. Sahil Grewal, Adv.

Ms. Mohini Priya, AOR

Ms. Manisha Ambwani, AOR

Mr. Abhinav S. Raghuvanshi, AOR

Mr. S. Prabu Ramasubramanian, Adv.

Mr. Y Arunagiri, Adv.

Mr. Raghunatha Sethupathy B, AOR

Mr. Manoj Kumar A., Adv.

Mr. Umesh Babu Chaurasia, Adv.

Dr. B.P. Singh, Adv.

Ms. Manjula Chaurasia, Adv.

Mr. Satish Pandey, AOR

Mr. Ranjit Kumar, Ac, Sr. Adv.

Mr. Shadan Farasat, Ac, Sr. Adv.

Ms. Nupur Kumar, AOR

Mr. Abhishek Babbar, Adv.

Mr. Arkaprava Dass, Adv.

M/S. Dharmaprabhas Law Associates, AOR

- Mr. Guntur Pramod Kumar, AOR
- Mr. Samarth Krishan Luthra, Adv.
- Mr. Keshav Singh, Adv.
- Ms. Shikha Sarin , AOR
- M/S Mps Legal, AOR
- Mr. Jasdeep Singh Dhillon, Adv.
- Mr. Prabhat Chaurasia, Adv.
- Mr. Anirudh Jamwal, Adv.
- Ms. Kenisha Savla, Adv.
- Mr. Aditya Bajaj, Adv.
- Mr. Ritesh Agrawal, AOR
- Mr. Gopal Jha, AOR
- Mr. Nimish Arjaria, Adv.
- Ms. Shireesha Sharma, Adv.
- Mr. Nand Kishore Sharma, Adv.
- Mr. S. Prasada Rao, Adv.
- Mr. Kedar Nath Tripathy, AOR
- Mr. Neeraj Shekhar, AOR
- Mr. Rajesh Maurya, Adv.
- Mr. Kush Chaturvedi, AOR
- Mr. T. Sundar Ramanathan, AOR
- Mr. Sunny Choudhary, AOR
- Mr. R. Rakesh Sharma, AOR
- Mr. V. Prabhu, Adv.
- Mr. Rakesh K. Sharma, AOR
- Mr. Shashank Singh, AOR
- Mr. Anil Kumar, AOR
- Mr. Neeraj Kumar Sharma, Adv.
- Mr. Amit Rawal, Sr. Adv.
- Mr. Alok Agarwal, Adv.
- Ms. Anushruti, Adv.
- Mr. Satish Vig, AOR
- Mr. Vivek Jain, AAG
- Ms. Baani Khanna, AOR
- Mr. Robin Singh, Adv.
- Mr. KapilBalwani, Adv.
- Mr. Rohit Nayar, Adv.

- Ms. Priya Aristotle, AOR
- Mr. Mohit D. Ram, AOR
- Mr. Soayib Qureshi, AOR
- Ms. Usha Nandini V., AOR
- Ms. Ranjeeta Rohatgi, AOR
- Mrs. Geetha Kovilan, AOR
- Mr. M. Yogesh Kanna, AOR
- Mr. Ashish Yadav, AOR
- Mr. S. Nagamuthu, Sr. Adv.
- Mr. M.p. Parthiban, AOR
- Ms. Priyaranjani Nagamuthu, Adv.
- Ms. Shalini Mishra, Adv.
- Mr. Bilal Mansoor, Adv.
- Mr. Shreyas Kaushal, Adv.
- Mr. S. Geyolin Selvam, Adv.
- Mr. Alagiri K, Adv.
- Mr. Shivansh Sharma, Adv.
- Mr. Rohan Singh, Adv.
- Mr. Abhishek S, Adv.
- Mr. Aayushmaan Vatsyayana, AOR
- Mr. Ajay Choudhary, AOR
- Mr. Rohit Bansal, AOR
- Mr. Anjani Kumar Mishra, AOR
- Mrs. Hardeep Kaur Mishra, Adv.
- Mr. Praveen Mishra, Adv.
- Mr. Shiv Ram Pandey, Adv.
- Mr. Krishna Gopal Mishra, Adv.
- Mrs. Sandhya Pandey, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Dr. P.n. Mishra, Adv.
- Mr. Yadav Narender Singh, AOR
- M/S. Vachher And Agrud, AOR
- Mr. Surya Kant, AOR
- Mr. Debojit Borkakati, AOR
- Mr. Anshuman Srivastava, AOR
- Mr. Sujit Kumar Mishra , AOR
- Ms. Shisba Chawla, AOR
- Mr. Puneet Singh Bindra, AOR
- Ms. Charu Ambwani, AOR
- Mr. T. R. B. Sivakumar, AOR
- Mr. Deva Vrat Anand, Adv.
- Ms. Jasmine Damkewala, AOR

- Ms. Vaishali Sharma, Adv.
- Mr. Divyam Khera, Adv.
- Ms. V Shruti Devi, Adv.
- Mr. Atishi Dipankar, AOR
- Mr. Arunava Mukherjee, AOR
- Mr. Gaurav Goel, AOR
- Ms. Anisha Upadhyay, AOR
- Mr. Shakti Kanta Pattanaik, AOR
- Mr. Sagar Roy, Adv.
- Mr. Satya Dev Singh, Adv.
- Ms. Dipika Malhotra, Adv.
- Mr. Veer Prataap, Adv.
- Mr. Abhishek Sahay, Adv.
- Ms. Aditi Singh, Adv.
- Mr. Rajbir Singh Takshak, Adv.
- Mr. Tanvir Siddiqui, Adv.
- Mr. Subhro Sanyal, AOR
- Mr. Rajiv Kumar Sinha, AOR
- Mr. Raj Kumar, Adv.
- Ms. Savita Devi, Adv.
- Mr. Gunjan Kumar, AOR
- Ms. Anuradha Arputham, AOR
- Mr. Ankit Sharma, Adv.
- Mr. K Lenin Devasahaya Vinober, Adv.
- Mr. Neeleshwar Pavani, Adv.
- Mr. Mridul Gupta, Adv.
- Ms. Anu Shrivastava, AOR
- Dr. Mrs. Vipin Gupta, AOR
- Mr. Krishna Kumar, Adv.
- Ms. Nandani Gupta, Adv.
- Mr. Rajeev Kumar Bansal, AOR
- Mr. Rajat Kumar, Adv.
- Mr. Devesh Kumar, Adv.
- Mr. Manish Das, Adv.
- Mr. Avijit Mani Tripathi, AOR
- Ms. Preeti Sehrawat, Adv.
- Ms. Madhusmita Bora, AOR
- Mr. Abhishek Manu Singhvi, Sr. Adv.
- Ms. Vibha Datta Makhija, Adv.
- Mr. Raj Kishor Choudhary, AOR

- Mr. Avishkar Singhvi, Adv.
- Mr. Vivek Kumar Singh, Adv.
- Mr. Uday Bhatia, Adv.
- Mr. Karan Mamgain, Adv.
- Mr. Sidharth Kumat, Adv.
- Ms. Nehoal Sri L.v., Adv.
- Mr. Vikram Patralekh, Adv.
- Mr. Syed Jafar Alam, AOR
- Mr. Ishaan George, AOR
- Mr. T. R. B. Sivakumar, AOR
- Mr. Deva Vrat Anand, Adv.
- Mr. R. Ayyam Perumal, AOR
- Mr. Yakesh Anand, Adv.
- Ms. S. Ramamani, AOR
- Ms. Sonam Anand, Adv.
- Mr. Akshay Thakur, Adv.
- Mr. Anil Nag, AOR
- Mr. A Velan , AOR
- Mr. Shiv Mangal Sharma, A.A.G.
- Ms. Shalini Singh, Adv.
- Ms. Nidhi Jaswal, AOR
- Mr. Shivendra Singh, AOR
- Ms. Rooh-e-hina Dua, AOR
- Mr. Abhinav Agrawal, AOR
- Mr. A. Lakshminarayanan, AOR
- Mr. Kunal Verma, AOR
- Mr. C.r.jaya Sukin, Adv.
- Ms. Divya Mishra, Adv.
- Ms. Yashika Anand, Adv.
- Mrs. Priya Rani, Adv.
- Mr. E.krishnaperumal, Adv.
- Mr. Roshan Chapagain, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. C. K. Sasi, AOR
- Mrs. K K Geetha, Adv.
- Ms. Meena K Poulose, Adv.
- Mr. M.p. Srivignesh, Adv.
- Mr. Lakshman Raja T., Adv.
- Ms. Madhumitha Kesavan, Adv.
- Mr. Sharavena Raghul Asr, Adv.
- Mr. Mithun Kumaar N, Adv.

- Mr. Gokul Athithya R P, Adv.
- Mr. Manu Srinath, AOR
- Mr. Ankit Yadav, AOR
- Ms. Gunjan Rathore, Adv.
- Ms. Shivangi Gulati, Adv.
- Mr. Chaitanya Sonkeria, Adv.
- Ms. Aastha Harshwal, Adv.
- Mr. Areeb Husain, Adv.
- Mr. Prateek Yadav, AOR
- Mr. Viren S Chaudhary, Adv.
- Mr. Joel, AOR
- Mr. Piyush Dwivedi, AOR
- Ms. Diksha Verma, Adv.
- Mr. Saket Jee, Adv.
- Mr. Braj Kishore Mishra, Adv.
- Mr. Deepak Bhardwaj, Adv.
- Mr. Gp. Capt. Karan Singh Bhati, AOR
- Mr. Ankit Goel, AOR
- Mr. Ishan Kapoor, Adv.
- Mrs. Gargi Khanna, AOR
- Mr. Arvind Kumar Sharma, AOR
- Ms. Vidushi Garg , AOR
- Mr. Sujit Kumar Mishra , AOR
- Mr. Akash Kakade, Adv.
- Mr. Harsh Priya, Adv.
- Mr. Somanatha Padhan, AOR
- M/S. Trilegal Advocates On Record, AOR
- Mr. Rajiv Shakdher, Sr. Adv.
- Mr. Aabhas Kshetarpal, AOR
- Mr. Daksh Kadian, Adv.
- Mr. Nikhil Purohit, Adv.
- Mr. Karan Khetani, Adv.
- Mr. Harsh N Dudhe, Adv.
- Mrs. Shubhangi Tuli, AOR
- Mr. Tushar Bakshi, AOR
- Mr. Shashibhushan P. Adgaonkar, AOR
- Mr. Amit Pai, AOR
- Ms. Pankhuri Bhardwaj, Adv.
- Ms. Bhavana Duhoon, Adv.

- Mr. Abhay Pratap Singh, AOR
- Mr. Ajay Pal, AOR
- Ms. Asmita Singh, AOR
- Ms. Asmita Singh, Adv.
- Ms. Ankita Makan, Adv.
- Mr. Parveen Kumar, AOR
- Mr. Mahendra Kumar, Adv.
- Mr. Jitender Kumar, Adv.
- Mr. Ashwani Kumar, Adv.
- Mr. Usman Khan, Adv.
- Mr. Amitabh Pandey, Adv.
- Mr. Raghavendra Pratap Singh, Adv.
- Mr. Kamlesh Kumar Pandey, Adv.
- Mr. Santosh Kumar Jha, Adv.
- Mr. Dilip Kumar, Adv.
- Ms. Garima Jain , AOR
- Mr. Chritarth Palli , AOR
- Mr. V Giri, Sr. Adv.
- Ms. Aswathi M.k., AOR
- Ms. Jyoti Mendiratta, AOR
- Ms. Ananya Basudha, Adv.
- Mr. Ravinder Pal Singh, Adv.
- Mr. Aniket Gautam, Adv.
- Mr. Aditya Kapoor, Adv.
- Mr. Siddharth Kurichh, Adv.
- Mr. P. Amrut, Adv.
- Ms. Priya Aiyappa, Adv.

UPON hearing the counsel the Court made the following O R D E R

IA Nos. 299357, 299358 and 299359 of 2025

- 1. As the applicant in these applications is aggrieved against the Order dated 10.11.2025 passed by the Recovery Officer, SEBI, we make it clear that the applicant is entitled to file an appeal under Section 15T of the SEBI Act.
- 2. All questions and contentions are left open.

3. With these observations, IA Nos. 299357, 299358 and 299359 of 2025 stand disposed of.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON) ASSISTANT REGISTRAR

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS. Respondent(s)

[MR. RANJIT KUMAR AND MR. SHADAN FARASAT LD. SENIOR COUNSEL AND MS. NUPUR KUMAR ARE AC]......[TO BE TAKEN UP AT 03:00 PM]

IA No. 211081/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 195644/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 299358/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 170440/2023 - CLARIFICATION/DIRECTION

IA No. 183682/2025 - CLARIFICATION/DIRECTION

IA No. 183684/2025 - EXEMPTION FROM FILING O.T.

IA No. 211082/2025 - EXEMPTION FROM FILING O.T.

IA No. 197005/2023 - INTERVENTION APPLICATION

IA No. 170463/2023 - INTERVENTION APPLICATION

IA No. 114869/2025 - INTERVENTION/IMPLEADMENT

IA No. 211080/2025 - INTERVENTION/IMPLEADMENT

IA No. 204025/2025 - INTERVENTION/IMPLEADMENT

IA No. 299357/2025 - INTERVENTION/IMPLEADMENT

IA No. 183662/2025 - INTERVENTION/IMPLEADMENT

IA No. 204026/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 299359/2025 - STAY APPLICATION

Date: 03-12-2025 This matter was called on for hearing today.

CORAM: HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): Mr. Ayush Sharma, AOR

For Respondent(s): Mr. Somiran Sharma, AOR

Mr. Aditya Singh, AOR

Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Aditya Sidhra, Adv.

Ms. Amrita Rai, Adv.

Mr. Ashish Kumar Sinha, Adv.

Mr. Aviral Kashyap, AOR

Mrs. Aishwarya Bhati, A.S.G.

Mr. Mukesh Kumar Maroria, AOR

Mr. Pranay Ranjan, Adv.

Mr. Rajeev Ranjan, Adv.

- Mr. Bhuvan Kapoor, Adv.
- Mr. T S Sabarish, Adv.
- Mr. Ishaan Sharma, Adv.
- Mr. Sanjay Kr Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Rajan Kumar Chourasia, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Annam Venkatesh, Adv.
- Mr. R. R. Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. G. S. Makker(aor), Adv.
- Mr. Vinod Sharma, AOR
- Ms. Kamakshi S. Mehlwal, AOR
- Mr. Govind Bali, Adv.
- Ms. Pallavi Parmar, Adv.
- Mr. Sanveer Mehlwal, Adv.
- Ms. Aishwarya Bhati, A.S.G.
- Mr. G. S. Makker, Aor, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Rajeeva Ranjan Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. Sanjay Kumar Tyaqi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Raj Bahadur Yadav, AOR
- Mr. Ritesh Agrawal, AOR
- Mrs. Rachana Joshi Issar, AOR
- Mr. Pratap Venugopal, Sr. Adv.
- Ms. Surekha Raman, Adv.
- Mr. Shreyash Kumar, Adv.
- Mr. Harshit Singh, Adv.
- Mr. Sidharth Nair, Adv.
- Mr. Yashwant Sanjenbam, Adv.
- M/S. K J John And Co, AOR
- Ms. Hetu Arora Sethi, AOR
- Ms. Shalu Sharma, AOR
- Ms. Farhat Jahan Rehmani, AOR
- Mr. K. Sita Rama Rao, Adv.
- Mr. Shree Pal Singh, AOR
- Mr. Lokesh Dutt Sharma, Adv.
- Ms. Amrita Kumari, AOR
- Mr. P. S. Sudheer, AOR

- Mr. Arjun Garg, AOR
- Mr. Shobhit Jain, Adv.
- Ms. Sagun Srivastava, Adv.
- Mr. Saaransh Shukla, Adv.
- Ms. Muskan Bensla, Adv.
- Mr. Ravi Kumar Tomar, AOR
- Mr. Jose Abraham, AOR
- Mr. D. Mahesh Babu, AOR
- Mr. Aditya Ranjan, AOR
- Mr. Beno Bencigar, Adv.
- Mr. Parijat Kishore, AOR
- Mr. Vikas Mehta, AOR
- Mr. Basa Mithun Shashank, Adv.
- Mr. Garvesh Kabra, AOR
- Mr. Avadh Bihari Kaushik, AOR
- Mr. Surjendu Sankar Das, AOR
- Mr. Vishwajeet Singh Shekhawat, Adv.
- Mr. Ronak Karanpuria, AOR
- Mr. D. K. Devesh, AOR
- Mr. C.R.Jaya Sukin, Adv.
- Ms. Divya Mishra, Adv.
- Ms. Yashika Anand, Adv.
- Mrs. Priya Rani, Adv.
- Mr. E.krishnaperumal, Adv.
- Mr. Roshan Chapagain, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. Rishi Matoliya, AOR
- Mr. Nikhil Kumar Singh, Adv.
- Mr. Kshitish Bikarmia, Adv.
- Mr. Raghuveer Pujari, Adv.
- Ms. Sumati Sharma, Adv.
- Ms. Pragati Neekhra, AOR
- Mr. Balaji Srinivasan, AOR
- Dr. Amardeep Gaur, Adv.
- Mr. S Krishnamoorthy, Adv.
- Mr. K Kumaravadivel, Adv.
- Mr. Naved Anwar, Adv.
- Mr. Vishvajeet Vijaykumar Shinde, Adv.
- Mr. Gurrick Jassar, Adv.
- M/s V. Maheshwari & Co., AOR

- Mr. Naijal Kumar P, AOR
- Ms. Veera Kaul Singh, AOR
- Ms. Christi Jain, AOR
- Mr. Abhinav Bajaj, Adv.
- Mr. Vikas Singh Jangra, AOR
- Mr. Saksham Ojha, Adv.
- Mr. Swetank Shantanu, AOR
- Mr. Pratap Shanker, Adv.
- Ms. Shilpi Shrivastava, Adv.
- Mr. Ankit Kumar, Adv.
- Ms. Anne Mathew, AOR
- Mr. Jayant Mohan, AOR
- Mr. Vivek Jain, AOR
- Ms. Pallavi Pratap, AOR
- Mr. B Ragunath, Adv.
- Mr. Vijay Kumar, AOR
- Ms. Nimisha Thomas, Adv.
- Mr. N.k. Mishra, Adv.
- Mr. Ashwani Garg, Adv.
- Mr. Jagdeep Sharma, Adv.
- Mrs. Aishwarya Bhati, A.S.G.
- Mr. Mukesh Kumar Maroria, AOR
- Mr. Pranay Ranjan, Adv.
- Mr. Rajeev Ranjan, Adv.
- Mr. Bhuvan Kapoor, Adv.
- Mr. T S Sabarish, Adv.
- Mr. Ishaan Sharma, Adv.
- Mr. Sanjay Kr Tyagi, Adv.
- Ms. Swati Ghildiyal, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Mr. Mohd. Akhil, Adv.
- Mr. Rajan Kumar Chourasia, Adv.
- Mr. Rajat Nair, Adv.
- Mr. Annam Venkatesh, Adv.
- Mr. R. R. Rajesh, Adv.
- Mr. Padmesh Mishra, Adv.
- Mr. G. S. Makker(aor), Adv.
- Mr. Abhay Pratap, Adv.
- Mr. Ajit Kumar Ekka, AOR
- Mr. Siddhant Sharma, AOR
- Mr. Prakash Kumar Singh, AOR
- Ms. Garima Bajaj, AOR
- Mr. Ajay Kumar Singh, AOR
- Mr. Dr. Rajeev Sharma, AOR
- Mr. S. Gowthaman, AOR

Mr. Anshuman Srivastava, AOR

Ms. Tatini Basu, AOR

Mr. C. Solomon, AOR

Mr. R. Raja Selvan, Adv.

Mr. Achintya Tiwari, Adv.

Mr. Amitabh Pandey, Adv.

Ms. Jyoti Verma, Adv.

Ms. Shivangi Chaturvedi, Adv.

Ms. Ameyavikrama Thanvi , AOR

Mr. Ashutosh Dubey, AOR

Ms. Rajshri A Dubey, Adv.

Mrs. Aruna Gupta, Adv.

Mr. Ramesh Alanki, Adv.

Mr. Sayed Ahmed Naqvi, Adv.

Mr. N Manga Shree, Adv.

Mr. G Kuleshwara Reddy, Adv.

Mr. Abhishek Chauhan, Adv.

Mr. Sumant Khan, Adv.

Mr. Rishabh Bhardwaj, Adv.

Mr. Praveen Kumar, Adv.

Mr. Rakesh Mishra, AOR

Ms. Anuradha Mutatkar, AOR

Mr. Ashok Mathur, AOR

Mr. Nitin Mishra, AOR

Ms. Mitali Gupta, Adv.

M/S. Ksn & Co., AOR

Mr. V Balachandran, Adv.

Mr. Siddharth Naidu, Adv.

Mr. Saurabh Bharadwaj, Adv.

Mr. Kumar Mihir, AOR

Mr. T. Mahipal, AOR

Mr. Rishabh Singhle, Adv.

Mr. Dilraj Singh Bhinder, Adv.

Mr. Sujoy Chatterjee, AOR

Mr. Ashish Yadav, AOR

M/S. Vimalpani & Co., AOR

Mr. Vikash Singh, AOR

Mr. Zulfiqar Ali Khan, AOR

Mr. M.dhandapani, Adv.

Mr. Bilal Khan, Adv.

Ms. Pratibha Jain, AOR

- Ms. Manju Jetley, AOR
- Mr. Upendra Pratap Singh, AOR
- Mr. Rameshwar Prasad Goyal, AOR
- Mr. Tungesh, AOR
- Mr. Kaushik Poddar, AOR
- Mr. Krishnamohan K., AOR
- Mrs. Prerna Jain Kala, Adv.
- Mrs. Parul Sachdeva, Adv.
- Mr. Ramandeep Singh, Adv.
- Ms. Tina Garg, AOR
- Mr. M. K. Ghosh, Adv.
- Mr. Rajive Bhalla, Sr. Adv.
- Mr. Shubham Bhalla, AOR
- Ms. Ragini Sharma, Adv.
- Mr. Alex Noel Dass, Adv.
- Ms. Neha Verma, Adv.
- Mr. Divyansh Misra, Adv.
- Mr. Shekhar G. Devasa, Sr. Adv.
- Mr. Rajendra D. Anbhule, AOR
- Mr. Amit Shahi, Adv.
- Mr. R. Bhardwaj, Adv.
- Mr. Raghavendra Pratap Singh, AOR
- Ms. Harbani Shinh, AOR
- Mr. Abhishek Singh, AOR
- Mr. Dhananjay Baijal, AOR
- Mr. Merusagar Samantaray, AOR
- Mr. Harikesh Singh, Adv.
- Mr. Raj Kumar Mishra, Adv.
- Mr. Chandan Kumar Pandey, Adv.
- Mr. Ram Bachan Choudhary, Adv.
- Mr. Pradeep Kumar Mishra, Adv.
- Ms. Palak Joshi, Adv.
- Ms. Monica Goel, Adv.
- Ms. Thithiksha Padmam, Adv.
- Ms. Twinkle Rathi, Adv.
- Ms. Swagoti Batchas, Adv.
- Mr. Hukum Deo Prasad, Adv.
- Mr. Venuqopal Pillai J, Adv.
- Mr. Boya Kranthi Naidu, Adv.
- Mr. Satish Kumar, AOR
- Mr. M. A. Chinnasamy, AOR
- Mr. C Raghavendren, Adv.
- Mrs. C Rubavathi, Adv.

- Mr. Ch. Leela Sarveswar, Adv.
- Mr. Saurabh Gupta, Adv.
- Mr. P Raja Ram, Adv.
- Mr. Amit Kumar, Adv.
- Mr. Devansh Tyagi, Adv.
- Mr. K Gopinath, Adv.
- Mr. Yatin M. Jagtap, Adv.
- Mr. Sunil Kumar Sharma, AOR
- Mr. Srisatya Mohanty, AOR
- Mr. Abhijit Pattanaik, Adv.
- Ms. Sakshi Mittal, Adv.
- Mr. Samir Malik, AOR
- Mr. Shubhranshu Padhi, AOR
- Ms. Shalini Kaul, AOR
- Ms. Maulshree Pathak, AOR
- Mr. Mohit Paul, AOR
- Mr. Abhishek Puri, Adv.
- Mr. P. N. Puri, AOR
- Mrs. Reeta Dewan Puri, Adv.
- Ms. Smriti Puri, Adv.
- Mr. Ravinder Pratap Singh, Adv.
- Ms. Bindu Das, Adv.
- Mr. Sahil Grewal, Adv.
- Ms. Mohini Priya, AOR
- Ms. Manisha Ambwani, AOR
- Mr. Abhinav S. Raghuvanshi, AOR
- Mr. S. Prabu Ramasubramanian, Adv.
- Mr. Y Arunagiri, Adv.
- Mr. Raghunatha Sethupathy B, AOR
- Mr. Manoj Kumar A., Adv.
- Mr. Umesh Babu Chaurasia, Adv.
- Dr. B.P. Singh, Adv.
- Ms. Manjula Chaurasia, Adv.
- Mr. Satish Pandey, AOR
- Mr. Ranjit Kumar, Ac, Sr. Adv.
- Mr. Shadan Farasat, Ac, Sr. Adv.
- Ms. Nupur Kumar, AOR
- Mr. Abhishek Babbar, Adv.
- Mr. Arkaprava Dass, Adv.
- M/S. Dharmaprabhas Law Associates, AOR

- Mr. Guntur Pramod Kumar, AOR
- Mr. Samarth Krishan Luthra, Adv.
- Mr. Keshav Singh, Adv.
- Ms. Shikha Sarin , AOR
- M/S Mps Legal, AOR
- Mr. Jasdeep Singh Dhillon, Adv.
- Mr. Prabhat Chaurasia, Adv.
- Mr. Anirudh Jamwal, Adv.
- Ms. Kenisha Savla, Adv.
- Mr. Aditya Bajaj, Adv.
- Mr. Ritesh Agrawal, AOR
- Mr. Gopal Jha, AOR
- Mr. Nimish Arjaria, Adv.
- Ms. Shireesha Sharma, Adv.
- Mr. Nand Kishore Sharma, Adv.
- Mr. S. Prasada Rao, Adv.
- Mr. Kedar Nath Tripathy, AOR
- Mr. Neeraj Shekhar, AOR
- Mr. Rajesh Maurya, Adv.
- Mr. Kush Chaturvedi, AOR
- Mr. T. Sundar Ramanathan, AOR
- Mr. Sunny Choudhary, AOR
- Mr. R. Rakesh Sharma, AOR
- Mr. V. Prabhu, Adv.
- Mr. Rakesh K. Sharma, AOR
- Mr. Shashank Singh, AOR
- Mr. Anil Kumar, AOR
- Mr. Neeraj Kumar Sharma, Adv.
- Mr. Amit Rawal, Sr. Adv.
- Mr. Alok Agarwal, Adv.
- Ms. Anushruti, Adv.
- Mr. Satish Vig, AOR
- Mr. Vivek Jain, AAG
- Ms. Baani Khanna, AOR
- Mr. Robin Singh, Adv.
- Mr. KapilBalwani, Adv.
- Mr. Rohit Nayar, Adv.
- Ms. Priya Aristotle, AOR
- Mr. Mohit D. Ram, AOR

- Mr. Soayib Qureshi, AOR
- Ms. Usha Nandini V., AOR
- Ms. Ranjeeta Rohatgi, AOR
- Mrs. Geetha Kovilan, AOR
- Mr. M. Yogesh Kanna, AOR
- Mr. Ashish Yadav, AOR
- Mr. S. Nagamuthu, Sr. Adv.
- Mr. M.p. Parthiban, AOR
- Ms. Priyaranjani Nagamuthu, Adv.
- Ms. Shalini Mishra, Adv.
- Mr. Bilal Mansoor, Adv.
- Mr. Shreyas Kaushal, Adv.
- Mr. S. Geyolin Selvam, Adv.
- Mr. Alagiri K, Adv.
- Mr. Shivansh Sharma, Adv.
- Mr. Rohan Singh, Adv.
- Mr. Abhishek S, Adv.
- Mr. Aayushmaan Vatsyayana, AOR
- Mr. Ajay Choudhary, AOR
- Mr. Rohit Bansal, AOR
- Mr. Anjani Kumar Mishra, AOR
- Mrs. Hardeep Kaur Mishra, Adv.
- Mr. Praveen Mishra, Adv.
- Mr. Shiv Ram Pandey, Adv.
- Mr. Krishna Gopal Mishra, Adv.
- Mrs. Sandhya Pandey, Adv.
- Mr. Rajesh Kumar Singh, Adv.
- Dr. P.n. Mishra, Adv.
- Mr. Yadav Narender Singh, AOR
- M/S. Vachher And Agrud, AOR
- Mr. Surya Kant, AOR
- Mr. Debojit Borkakati, AOR
- Mr. Anshuman Srivastava, AOR
- Mr. Sujit Kumar Mishra , AOR
- Ms. Shisba Chawla, AOR
- Mr. Puneet Singh Bindra, AOR
- Ms. Charu Ambwani, AOR
- Mr. T. R. B. Sivakumar, AOR
- Mr. Deva Vrat Anand, Adv.
- Ms. Jasmine Damkewala, AOR
- Ms. Vaishali Sharma, Adv.
- Mr. Divyam Khera, Adv.

- Ms. V Shruti Devi, Adv.
- Mr. Atishi Dipankar, AOR
- Mr. Arunava Mukherjee, AOR
- Mr. Gaurav Goel, AOR
- Ms. Anisha Upadhyay, AOR
- Mr. Shakti Kanta Pattanaik, AOR
- Mr. Sagar Roy, Adv.
- Mr. Satya Dev Singh, Adv.
- Ms. Dipika Malhotra, Adv.
- Mr. Veer Prataap, Adv.
- Mr. Abhishek Sahay, Adv.
- Ms. Aditi Singh, Adv.
- Mr. Rajbir Singh Takshak, Adv.
- Mr. Tanvir Siddiqui, Adv.
- Mr. Subhro Sanyal, AOR
- Mr. Rajiv Kumar Sinha, AOR
- Mr. Raj Kumar, Adv.
- Ms. Savita Devi, Adv.
- Mr. Gunjan Kumar, AOR
- Ms. Anuradha Arputham, AOR
- Mr. Ankit Sharma, Adv.
- Mr. K Lenin Devasahaya Vinober, Adv.
- Mr. Neeleshwar Pavani, Adv.
- Mr. Mridul Gupta, Adv.
- Ms. Anu Shrivastava, AOR
- Dr. Mrs. Vipin Gupta, AOR
- Mr. Krishna Kumar, Adv.
- Ms. Nandani Gupta, Adv.
- Mr. Rajeev Kumar Bansal, AOR
- Mr. Rajat Kumar, Adv.
- Mr. Devesh Kumar, Adv.
- Mr. Manish Das, Adv.
- Mr. Avijit Mani Tripathi, AOR
- Ms. Preeti Sehrawat, Adv.
- Ms. Madhusmita Bora, AOR
- Mr. Abhishek Manu Singhvi, Sr. Adv.
- Ms. Vibha Datta Makhija, Adv.
- Mr. Raj Kishor Choudhary, AOR
- Mr. Avishkar Singhvi, Adv.
- Mr. Vivek Kumar Singh, Adv.

- Mr. Uday Bhatia, Adv.
- Mr. Karan Mamgain, Adv.
- Mr. Sidharth Kumat, Adv.
- Ms. Nehoal Sri L.v., Adv.
- Mr. Vikram Patralekh, Adv.
- Mr. Syed Jafar Alam, AOR
- Mr. Ishaan George, AOR
- Mr. T. R. B. Sivakumar, AOR
- Mr. Deva Vrat Anand, Adv.
- Mr. R. Ayyam Perumal, AOR
- Mr. Yakesh Anand, Adv.
- Ms. S. Ramamani, AOR
- Ms. Sonam Anand, Adv.
- Mr. Akshay Thakur, Adv.
- Mr. Anil Nag, AOR
- Mr. A Velan , AOR
- Mr. Shiv Mangal Sharma, A.A.G.
- Ms. Shalini Singh, Adv.
- Ms. Nidhi Jaswal, AOR
- Mr. Shivendra Singh, AOR
- Ms. Rooh-e-hina Dua, AOR
- Mr. Abhinav Agrawal, AOR
- Mr. A. Lakshminarayanan, AOR
- Mr. Kunal Verma, AOR
- Mr. C.r.jaya Sukin, Adv.
- Ms. Divya Mishra, Adv.
- Ms. Yashika Anand, Adv.
- Mrs. Priya Rani, Adv.
- Mr. E.krishnaperumal, Adv.
- Mr. Roshan Chapagain, Adv.
- Mr. Narender Kumar Verma, AOR
- Mr. C. K. Sasi, AOR
- Mrs. K K Geetha, Adv.
- Ms. Meena K Poulose, Adv.
- Mr. M.p. Srivignesh, Adv.
- Mr. Lakshman Raja T., Adv.
- Ms. Madhumitha Kesavan, Adv.
- Mr. Sharavena Raghul Asr, Adv.
- Mr. Mithun Kumaar N, Adv.
- Mr. Gokul Athithya R P, Adv.
- Mr. Manu Srinath, AOR

- Mr. Ankit Yadav, AOR
- Ms. Gunjan Rathore, Adv.
- Ms. Shivangi Gulati, Adv.
- Mr. Chaitanya Sonkeria, Adv.
- Ms. Aastha Harshwal, Adv.
- Mr. Areeb Husain, Adv.
- Mr. Prateek Yadav, AOR
- Mr. Viren S Chaudhary, Adv.
- Mr. Joel, AOR
- Mr. Piyush Dwivedi, AOR
- Ms. Diksha Verma, Adv.
- Mr. Saket Jee, Adv.
- Mr. Braj Kishore Mishra, Adv.
- Mr. Deepak Bhardwaj, Adv.
- Mr. Gp. Capt. Karan Singh Bhati, AOR
- Mr. Ankit Goel, AOR
- Mr. Ishan Kapoor, Adv.
- Mrs. Gargi Khanna, AOR
- Mr. Arvind Kumar Sharma, AOR
- Ms. Vidushi Garg , AOR
- Mr. Sujit Kumar Mishra , AOR
- Mr. Akash Kakade, Adv.
- Mr. Harsh Priya, Adv.
- Mr. Somanatha Padhan, AOR
- M/S. Trilegal Advocates On Record, AOR
- Mr. Rajiv Shakdher, Sr. Adv.
- Mr. Aabhas Kshetarpal, AOR
- Mr. Daksh Kadian, Adv.
- Mr. Nikhil Purohit, Adv.
- Mr. Karan Khetani, Adv.
- Mr. Harsh N Dudhe, Adv.
- Mrs. Shubhangi Tuli, AOR
- Mr. Tushar Bakshi, AOR
- Mr. Shashibhushan P. Adgaonkar, AOR
- Mr. Amit Pai, AOR
- Ms. Pankhuri Bhardwaj, Adv.
- Ms. Bhavana Duhoon, Adv.
- Mr. Abhay Pratap Singh, AOR
- Mr. Ajay Pal, AOR

- Ms. Asmita Singh, AOR
- Ms. Asmita Singh, Adv.
- Ms. Ankita Makan, Adv.
- Mr. Parveen Kumar, AOR
- Mr. Mahendra Kumar, Adv.
- Mr. Jitender Kumar, Adv.
- Mr. Ashwani Kumar, Adv.
- Mr. Usman Khan, Adv.
- Mr. Amitabh Pandey, Adv.
- Mr. Raghavendra Pratap Singh, Adv.
- Mr. Kamlesh Kumar Pandey, Adv.
- Mr. Santosh Kumar Jha, Adv.
- Mr. Dilip Kumar, Adv.
- Ms. Garima Jain , AOR
- Mr. Chritarth Palli , AOR
- Mr. V Giri, Sr. Adv.
- Ms. Aswathi M.k., AOR
- Ms. Jyoti Mendiratta, AOR
- Ms. Ananya Basudha, Adv.
- Mr. Ravinder Pal Singh, Adv.
- Mr. Aniket Gautam, Adv.
- Mr. Aditya Kapoor, Adv.
- Mr. Siddharth Kurichh, Adv.
- Mr. P. Amrut, Adv.
- Ms. Priya Aiyappa, Adv.

UPON hearing the counsel the Court made the following O R D E R

- 1. IA Nos. 204025 and 204026 of 2025
- a. These applications may be taken after the process of e-auction is completed.
- b. List these applications on 11.03.2026.

2. <u>IA No. 197005 of 2023</u>

a. Learned counsel appearing for the applicant seeks permission to withdraw the application. Permission is granted. The application

is, accordingly, dismissed as withdrawn.

3. IA Nos. 170440, 170463 of 2023 and 195644 of 2025

a. Learned counsel appearing for the applicant seeks permission to withdraw these applications. Permission is granted. The applications are, accordingly, dismissed as withdrawn.

4. IA Nos. 114869 of 2025

a. This application may be listed along with the Category 'D' matters.

5. IA Nos. 211080, 211081 and 211082 of 2025

a. These applications shall be listed along with 'Cash Category' matters.

6. <u>IA Nos. 183662, 183682, 183684 of 2025</u>

a. These applications may be considered by the Hon'ble Mr.Justice (Retd.) R.M. Lodha Committee which shall give its report on the prayer(s) made in the IA no. 183682 of 2025 as per the procedure that being followed after hearing the applicant.

7. IA Nos. 302374, 302375 of 2025

- a. These applications are taken on board.
- b. These applications shall be listed along with the Category 'D' matters.
- 8. Let Category 'D' matters (annexed herewith) be listed on 10.12.2025 at 3 p.m.
- 9. Any report filed by the Hon'ble Mr.Justice (Retd.) R.M. Lodha Committee shall be accepted by the Registry without specific directions of the Court.

10. The report of the Hon'ble Mr.Justice (Retd.) R.M. Lodha Committee dated 25.11.2025 may be placed before the Court on the next date of hearing.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR

CATEGORY- D- Applications relating to the State of Punjab

S.I. No.	I. A. No.	Directions Sought	Applicant details	AOR Name
1.	a. 150822 of 2023	Intervention	State of Punjab	Baani Khanna
	150831 of 2023 (Application for Directions)	Direct GMADA to open a Designated Account in a Scheduled Bank and to collect balance amount from plot holders.		
2.	a. 80721 OF 2025 (Application for Directions)	Direct Justice (Retd.) R.M. Lodha Committee to duly consider the Claim dated 03.02.2025 filed by the Applicant Society pursuant to Orders dated 17.10.2024 and 12.12.2024 passed by the Court in the present matter	Pinnacle Self Supporting Co- operative Welfare House Building Society Ltd.	Arjun Garg
	b. 111521 of 2025 (Application for Directions)	Decide IA No. 80721 of 2025 filed by the Applicant on its own merits in the peculiar facts and circumstances pertaining to the Applicant—the Pinnacle Cooperative Welfare House Building Society Limited, Mohali, and independent of the Report dated 19.04.2025 submitted by the Justice (Retd.) R.M. Lodha Committee		
3.	 a. 105676 of 2019 (Application for Impleadment) b. 83060 of 2024 (Application to file additional documents) c. 149919 of 2025 (Application for intervention) d. 105681 of 2019 (Application for Directions) 	Allow the applicant to be impleaded as party respondent in Civil Appeal 13301 of 2015 Allow Applicant to file Additional Documents A-1 to A-9 Directions to the Department of Housing and Urban Development, Punjab to complete development	Pearl City Mohali Residents Welfare Association (PCMRWA)	Aviral Kashyap
4.	a. 24482 of 2018 b. 24487 of 2018	of Sectors 100 and 104, Mohali. Application for Intervention Application to stay the auction	Pearl Township Plot Holders Welfare	Aayushmaan Vatsyayana
	- 22 23 2	initiated by SEBI and the	,,ciiuic	

	Committee appointed by this	Association	
		Association	
	Hon'ble Court with respect to the		
	land at Bathinda being		
	developed as Pearl's		
	Township/City,		
	Bathinda		
c. 24485 of 2018	i. Direct Punjab Urban Planning		
	&. Development Authority		
	(PUDA), Mohali and Bhatinda,		
	BDA and State of Punjab to		
	produce all facts and records		
	pertaining to Pearl's Township,		
	Bathinda.		
	ii. Direct these authorities to take		
	over the project and carry out		
	development and other works		
	and maintenance of the Project,		
	as well as execution and		
	registration of Conveyance		
	Deeds of in favour of		
	allottees/members of the		
	Association.		
	iii. Direct the above authorities		
	to examine the records of Pearl's		
	Township, Bathinda, as		
	furnished by the Company to the		
	Hon'ble Committee, and to		
	coordinate with the applicant		
	Association to verify allottees'		
	claims and safeguard the		
	Association's interests in		
	accordance with law.		
	iv. Direct SEBI and the		
	Committee to exclude the land		
	from list of action		
			
d. 149875 of 2024	i. Direct the State Government of		
	Punjab and / or the Bhatinda		
	Development Authority to take		
	over the project of Pearl's		
	Township, Bathinda and complete		
	the Internal development Works		
	and carry out all works and		
	functions necessary for		
	development and maintenance of		

	the Township including execution and registration of Conveyance Deeds of respective plots/flats in favour of the allottees/members of the applicant Association;		
	ii. Direct the State Government of Punjab and / or the Bhatinda Development Authority to open a designated bank account in a scheduled bank and to collect balance amount from plot holders for carrying out internal development works of the Project;		
	iii. Direct the Bhatinda Development Authority to call tenders for completion of Internal Development Works of the Project and to carry out development;		
	iv. After completion of development works, direct Chief Administrator, Bhatinda Development Authority to issue Completion Certificate to Pearls Township Plot Holders Welfare Association;		
	v. After Completion Certificate is issued by Chief Administrator, Bhatinda Development Authority, permit the Pearls Township Plot Holders Welfare Association to apply and obtain Registration Certificate for this project from Real Estate Regulatory Authority, Punjab, if required;		
	vi. Direct the Estate Officer, Bhatinda Development Authority to execute sale deeds approve Building Plans of plots and issue Completion Certificate of plots in favour of respective allottees.		
a. 114869 of 2025	Application for Impleadment and directions.	KLV Builders & Developers Pvt.	Chritarth Palli

Ltd.

The Applicant was a bulk allottee, having been granted the plots in 2010 by PACL Ltd. for the sole purpose of construction onward sale. Despite payment of over ₹4.34 crores and successful construction over the plots at an additional cost of ₹6.57 crores, the plots remain unregistered due to a subsequent freeze on PACL's accounts and judicial directions. Lodha Committee The has erroneously categorized Applicant's plots under Category III eligible only for refund, completely disregarding commercial nature the transaction and the Applicant's substantial investment.

- 1. Necessary Directions be passed in order to execute the sale deeds for the plots (classified under Category III) and register the same in the name of the Deponent after accepting the amount falling due from the Deponent.
- 2. Pass necessary Directions to set aside the illegal classifications created by the Lodha Committee without due regard to the nature, purpose, and performance of the underlying transaction or testing the readiness and willingness of the allottees; and in the alternative.
- 3. Set aside the recommendations for classifications by the Lodha Committee consequently and allow the **Applicant** to file objections the Lodha to Committee report in order to place the relevant facts on record for recategorization of the plots allotted to the Deponent.

6.	a. IA No. 302374/2025	Application for Intervention	Mr. Navdeep Kumar	Jyoti Mendiratta
	b. IA No. 302375/2025	Application for Directions (a) Direct the Hon'ble Justice (Retd.) R.M. Lodha Committee to consider and verify the Applicant's claim in respect of Plot No. B-1123, Sector 104, Mohali on the basis of his registered Sale Deed dated 01.08.2013, proof of full payment, possession records, loan/NOC documents, GMADA approvals, and PIPL's 2016 disclosure filed before the Lodha Committee (showing B-1123 as "sold") and to categorise the Applicant under Category—I in accordance with the Committee's criteria;		
		(b) Direct inclusion of the Applicant's name and property details in the final verified database/list of Category—I owners for Mohali maintained as per the Lodha Committee Report dated 19.04.2025 under orders of this Hon'ble Court;		
		(c) Direct SEBI to issue a No-Objection Certificate (NOC) recognising the Applicant's independent ownership, enabling mutation and updating of records with GMADA and other authorities;		
		(d) Direct that the Applicant's plot shall not be treated as an attachable or saleable PACL asset pending such verification;		
7.	287205/2025	Application for Impleadment filed seeking participation in sale of properties of PACL.	M/s. Nalwa Steel and Power Ltd.	Anshuman Srivastava

8.	113578/2025	Application for Impleadment – Applicants are purchasers allottees in project Pearl City Mohali- Sector 100 and 104, challenging the categorisation of the Lodha Committee based on the amount paid.	Devinder Pal Rupinder Kaur Paramjit Singh Brar Jiwan Kumar Bansal	Abhinav Ramkrishna
9.	a. 11495 7/2 025	Application for Impleadment	Pearls Investors Welfare Trust	V Maheshwari & Co.
	b. 115368/2025	Application seeking directions-		
		1. Allow the investors/allottees falling under Category III to make payment of the outstanding amounts pertaining to the units in the Project as per their respective agreements, and issue the Sale Certificate/NOC to the said investors/allottees, similarly to the investors/allottees falling under Category II (i.e., 11 part payment of more than 50% is received through banking channels either before or after 02.02.2016);		
		2. Consider the applications of the investors/allottees falling under Category IV after due verification of their documents, and allow the eligible allottees/investors to make payment of the outstanding amounts pertaining to the units in the Project as per their respective agreements, and issue the Sale Certificate/NOC to the said investors/allottees similar to the investors/allottees falling under Category II;		
		3. Allow the allottees to submit their documents/applications who have purchased the plots in the Project, however, failed to submit their documents to the Auditors prior to the cut-off date (i.e., 10.02.2025) as per the Second		

		T.		
		Public Notice; and		
		4. Waive off the condition to		
		submit the undertaking to affirm		
		that the said allottees/investors are		
		not related to PACL and/or its		
		Directors/Promoters/Agents/empl		
		oyees and/or with its group		
		companies. Further, the order		
		dated July 25, 2016 passed by this Hon'ble Court, should not be		
		made applicable to the allottees of		
		the units/plots in the Project, as a		
		huge amount of the investors in the Project were associated with		
		PACL or its related companies in		
		the capacity of		
		directors/employees or agents, who purchased the units through		
		their own-hard earned money.		
	a. 114959/2025	Application for Impleadment	Pearls Investors	V Maheshwari
		F	Welfare Trust	& Co.
	b. 114963/2025	Application seeking directions-		
		1. Allow the investors/allottees		
		falling under Category III to make		
		payment of the outstanding		
		amounts pertaining to the units in		
		the Project as per their respective		
		agreements, and issue the Sale		
		Certificate/NOC to the said		
		investors/allottees, similarly to the		
		investors/allottees falling under		
		Category II (i.e., part payment of		
		more than 50% is received		
		through banking channels either		
		before or after 02.02.2016);		
		2. Consider the applications of the		
		investors/allottees falling under		
		Category IV after due verification		
		of their documents, and allow the		
		eligible allottees/investors to		
		make payment of the outstanding		
		amounts pertaining to the units in		
		the Project as per their respective		
		agreements, and issue the Sale		
1		Certificate/NOC to the said		

- investors/allottees similar to the investors/allottees falling under Category II;
- 3. Allow the allottees to submit their documents/applications who have purchased the plots in the Project, however, failed to submit their documents to the Auditors prior to the cut-off date (i.e., 10.02.2025) as per the Second Public Notice; and
- 4. Waive off the condition to submit the undertaking to affirm that the said allottees/investors are not related to PACL and/or its Directors/Promoters/Agents/empl oyees and/or with its group companies. Further, the order dated July 25, 2016 passed by this Hon'ble Court, should not be made applicable to the allottees of the units/plots in the Project, as a huge amount of the investors in the Project were associated with PACL or its related companies in capacity the directors/employees or agents, who purchased the units through their own-hard earned money.